

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4097
TO BE ANSWERED ON 9TH DECEMBER, 2016**

SALE OF POLLUTION MASKS

4097. SHRI DINESH TRIVEDI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government proposes to regulate the pharmacy market to ensure the sale of pollution masks at affordable rates and if so, the details thereof and if not, the reasons therefor; and

(b) whether the Government has taken an initiative to subsidise the sale of pollution masks or distribute them it for free and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): Pollution masks are not regulated under the Drugs & Cosmetics Act, 1940. Presently, there is no such proposal before the Government.

(b): No.